

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

I.A. 2 /2017 & IA 3/17 with  
TP. No 19/397-398/NCLT/AHM/2016(New)  
C.P. No. 49/397-398/CLB/MB/2011(Old)

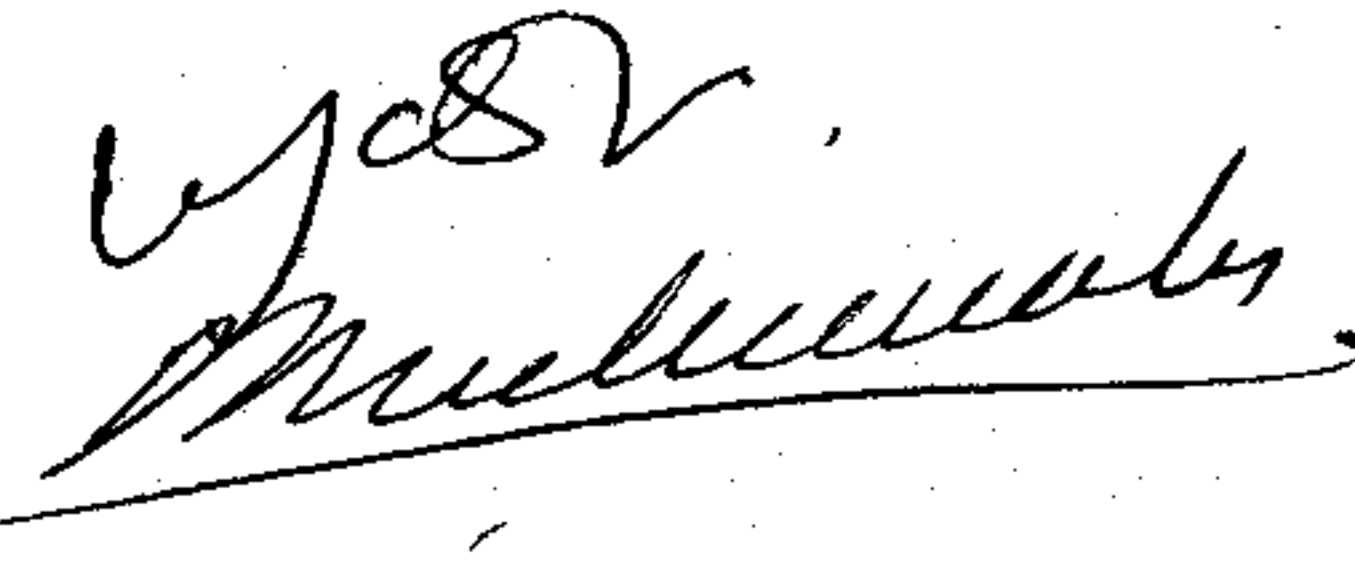
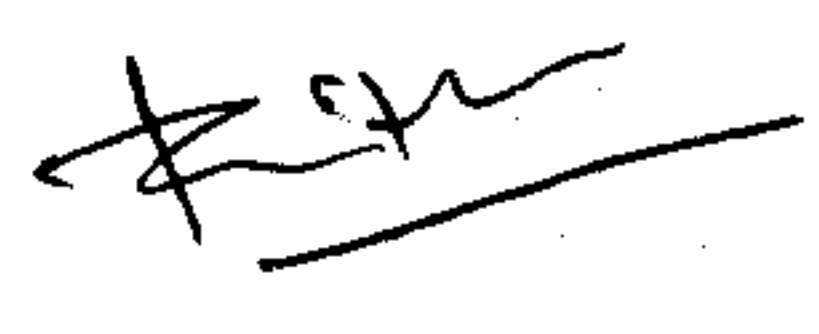

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017**

Name of the Company: Dilip Narpatlal Shah & Ors.  
V/s.  
Millenium Knit Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	UDAY JOSHI PAVAN S-GODIAWALA	Advocate Advocate	APPLICANTS PETITIONERS	
2.	NAVIN PAHWA WITH RITU SHAH (FOR THAKKAR AND PAHWA)	SR. ADV ADV.	Respondents	
	DHRUVIL MERCHANT FOR PRATIK Y. JASANI	Adv. "	Respondents	

**ORDER**

Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Uday Joshi present for Original petitioners. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Original Respondents no. 1 to 3. Learned Advocate Mr. Dhruvil Merchant i/b Learned Advocate Mr. Pratik Jasani present for Respondent no. 4.

At request of Learned Counsel for Respondents.

List the matter on 25.10.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 19th day of September, 2017.